

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information furnished by the University of Delhi, the University has decided not to have Central evaluation of answer scripts of undergraduate course for this year's annual examinations and to revert to the earlier system of sending answer-scripts to examiners. This decision has been taken due to financial constraints and difficulties relating to suitable working space for Central evaluation.

(b) The University has informed that the number of revaluation cases for 1989 examinations was proportionately the same as in the previous years, and the results of the University examinations were declared in time.

(c) Does not arise.

Sales and Production by H. A. L.

6989. SHRI Y. S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) the sales turnover and value of sales and production of HAL during the year ended 31 March, 1990;

(b) how do they compare with the figures in the last two years i.e. 1989 and 1988;

(c) what were the items produced; and

(d) how much indigenisation was achieved in each item?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The value of Production and the Value of Sales for the year ended 31.3.90 and the two preceding years are as under:-

	<i>(Rs. in Crores)</i>		
	<i>89 - 90 (Provisional)</i>	<i>88 - 89</i>	<i>87 - 88</i>
Value of Production	883.45	787.19	685.90
Value of Sales	806.03	689.17	679.77

(c) The major items produced were Jaguar, MIG-27M and Dornier-228 aircraft, Chetak and Cheetah helicopters and related engineers/accessories, besides overhaul of aircraft and aero engines.

(d) The indigenisation achieved in terms of value in respect of various aircraft/helicopters varies from 40% to 74% for airframes and from 35% to 72% for aero-engines.

Schemes for Development of Border Area States

6990. SHRI BABUBHAI MEGHJI SHAH: Will the PRIME MINISTER be pleased to state:

(a) whether special schemes were approved in the Seventh Five Year Plan for the development of the border area States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b). Yes, Sir. A special programme for the development of border areas of Gujarat, Rajasthan, Punjab and Jammu & Kashmir was taken up during the Seventh Plan period. This programme was utilised to improve in these